

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013561/2023	ASISH KUMAR PATRA VS STATE OF ODISHA	SAYED SHAHZEB ALI VS	UMERKOTE /135 /2019 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000250/2019
2	BLAPL/0013562/2023	SRIPATI SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	BOLANGIR TOWN /28 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000089/2023
3	BLAPL/0013563/2023	BIDESHI BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	TALABANIA /141 /2023 S.D.J.M.,PURI(Puri) GR/0000695/2023
4	BLAPL/0013564/2023	SUNNY KUMAR @ SUNNY SINGH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000021/2023
5	BLAPL/0013565/2023	K. NARASINGHA MURTY VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /307 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001080/2023
6	BLAPL/0013566/2023	RAMESWAR KHORA@SAHIL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /56 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000054/2023
7	BLAPL/0013567/2023	MOHAMMAD KASIM @ KASIM VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	POTTANGI /48 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000047/2023
8	BLAPL/0013568/2023	JAGADISH SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /527 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000004/2022
9	BLAPL/0013569/2023	SUDARSHAN SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /527 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000004/2022
10	BLAPL/0013570/2023	SINUKAWASI @ CHITA KAWASI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /188 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2022
11	BLAPL/0013571/2023	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 A.D.J.,ANGUL(Anugul) CT/0000002/2021

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12	BLAPL/0013572/2023	RANJAN PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PURUSHOTTAMPUR /766 /2023 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam) GR/0000734/2023
13	BLAPL/0013573/2023	PRASANTA SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /232 /2021 2ND ADJ,CUTTACK(Cuttack) ST/0000073/2022
14	BLAPL/0013574/2023	SONU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023
15	BLAPL/0013575/2023	PRATAP CHANDRA SAHU VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 () //
16	BLAPL/0013576/2023	ULASH JENA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	NIALI /45 /2019 () //
17	BLAPL/0013577/2023	PINTU PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	SURADA /217 /2023 () //
18	BLAPL/0013578/2023	RAMA MADHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ORKEL /204 /2023 () //
19	BLAPL/0013579/2023	KHIROD SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHILA P.S. BUXIBAZAR /27 /2023 () //
20	BLAPL/0013580/2023	ANDA MADHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /392 /2022 () //
21	BLAPL/0013581/2023	SUNIL SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	BOLANGIR TOWN /28 /2023 () //
22	BLAPL/0013582/2023	K. JANAKI RAO VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /307 /2023 () //
23	BLAPL/0013583/2023	S. PREM DORA	TANMAYA KUMAR MOHANTY	JATNI P.S. /345 /2023

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		VS	VS	()
24	BLAPL/0013584/2023	STATE OF ODISHA GOLEKHA GOKHURA	SURYA KANTA PRADHAN	// REAMAL /74 /2023
		VS	VS	()
25	BLAPL/0013585/2023	STATE OF ODISHA JITENDRA BHOI @ JITU	AMIT KUMAR NATH	// BANTALA /339 /2021
		VS	VS	()
26	BLAPL/0013586/2023	STATE OF ODISHA DASARI VENKATA RAO	SANJIB KUMAR BHANJADEO	// GUNUPUR /82 /2023
		VS	VS	()
27	BLAPL/0013587/2023	STATE OF ODISHA PRAKASH KUMAR SWAIN	SURYAKANTA DWIBEDI	// PHIRINGIA /84 /2019
		VS	VS	()
28	BLAPL/0013588/2023	STATE OF ODISHA PRABIR KUMAR DAS	ANUPAM DASH	// BARIPADA TOWN /491 /2023
		VS	VS	()
29	BLAPL/0013589/2023	STATE OF ODISHA SIKANDAR SHAW	AMIT BISWAL	// / /0
		VS	VS	()
30	BLAPL/0013590/2023	STATE OF ODISHA BIKRAM OJHA	ASIT KUMAR JENA	// KALIMELA /119 /2023
		VS	VS	()
31	BLAPL/0013591/2023	STATE OF ODISHA LINGARAJ KHURA @ DURGA	ASIT KUMAR JENA	// MOTU /84 /2023
		VS	VS	()
32	BLAPL/0013592/2023	STATE OF ODISHA RAMAKANTA BEHERA	ASIT KUMAR JENA	// BOIPARIGUDA /183 /2021
		VS	VS	()
33	BLAPL/0013593/2023	STATE OF ODISHA AMULI @ AMULYA ROUT	PANCHANAN PANIGRAHI	// PARJANG /449 /2022
		VS	VS	()
34	BLAPL/0013594/2023	STATE OF ODISHA BISWAJIT DAS @ BITU	GYANA RANJAN DHAL	// CHANDRASEKHARPUR /313 /2023
		VS	VS	()

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35	BLAPL/0013595/2023	STATE OF ODISHA RAJENDRA DALEI VS	DAYANIDHI PANIGRAHY VS	// BERHAMPUR SADAR /303 /2023 ()
36	BLAPL/0013596/2023	STATE OF ODISHA PURNA CHANDRA SABAR VS	SUSANTA KUMAR BARAL VS	// / /0 ()
37	BLAPL/0013597/2023	STATE OF ODISHA B. NAGESH VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()
38	BLAPL/0013598/2023	STATE OF ODISHA ARJUN DAS @ PUA @ BABA VS	ALOK KUMAR KAR VS	// KHANDAGIRI P.S. /215 /2019 ()
39	BLAPL/0013599/2023	STATE OF ODISHA MAKASUDAN PODAR VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
40	BLAPL/0013600/2023	STATE OF ODISHA CHHOTAN RAM VS	BASUDEV PUJARI VS	// SEMILLIGUDA /75 /2022 ()
41	BLAPL/0013601/2023	STATE OF ODISHA RAJA @ RAJESH MOHAPATRA VS	ANUP UDAYA SENAPATI VS	// KHARABEL NAGAR P.S. /111 /2022 ()
42	BLAPL/0013602/2023	STATE OF ODISHA KRISHNA CHANDRA TANTI VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /177 /2023 ()
43	BLAPL/0013603/2023	STATE OF ODISHA TUNA PRADHAN VS	ANANTA NARAYAN PATTANAYAK VS	// BADAGODA P.S. /361 /2023 ()
44	BLAPL/0013604/2023	STATE OF ODISHA CHAMPARAM KUMBHAR VS	SUSANTA KUMAR TRIPATHY VS	// CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 ()
45	BLAPL/0013605/2023	STATE OF ODISHA KHIROD KUMAR NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SAHADEV KHUNTA /405 /2023 () //

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46	BLAPL/0013606/2023	GANESWAR SAHU @ GANESWAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GANIA /109 /2023 () //
47	BLAPL/0013607/2023	R. KRISHNA @ REJITI KRISHNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GUNUPUR /98 /2023 () //
48	BLAPL/0013608/2023	MITU SABAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /37 /2022 () //
49	BLAPL/0013609/2023	RAMA CHANDRA LENKA VS STATE OF ODISHA	DEBASIS MISHRA VS	SURADA /217 /2023 () //
50	BLAPL/0013610/2023	CHANDAN MALLIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DIGAPAHANDI /238 /2023 () //
51	BLAPL/0013611/2023	ALEKHA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	RAMACHANDRAPUR /203 /2023 () //
52	BLAPL/0013612/2023	SANU KUMAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	/ /0 () //
53	BLAPL/0013613/2023	CHUDAMANI SAHU VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	/ /0 () //
54	BLAPL/0013614/2023	RAMESH CHANDRA DAS VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	KUJANGA /417 /2023 () //
55	BLAPL/0013615/2023	BIRENDRA SINGH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /273 /2023 () //
56	BLAPL/0013616/2023	RINKU SONI @ MUSA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /204 /2023 () //
57	BLAPL/0013617/2023	AJAY YADAV	SUNIL KUMAR PANDA	GOVINDPUR /77 /2022

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		VS	VS	()
58	BLAPL/0013618/2023	STATE OF ODISHA BABULU MAHANANDA	ANIRUDHA DAS	// BOLANGIR TOWN /28 /2023
		VS	VS	()
59	BLAPL/0013619/2023	STATE OF ODISHA ASHIS DAS @ KALIA	SAMARENDRA MOHANTY	// BALIKUDA /234 /2023
		VS	VS	()
60	BLAPL/0013620/2023	STATE OF ODISHA SUSHANTA NAIK	GOURAV MOHANTY	// / /0
		VS	VS	()
61	BLAPL/0013621/2023	STATE OF ODISHA R. KRISHNA @ REJITI KRISHNA	SANJIB KUMAR BHANJADEO	// GUNUPUR /82 /2023
		VS	VS	()
62	BLAPL/0013622/2023	STATE OF ODISHA SUKANTA PRADHAN	ACHYUTANANDA PATTANAIAK	// BOLAGARH P.S. /260 /2023
		VS	VS	()
63	CMAPL/0000807/2023	STATE OF ODISHA GOURANGA BAG	PRASHANTA KUMAR NAYAK	// / /
		VS	VS	()
64	CMAPL/0000808/2023	MOTIRAM BAG SUCHISMITA RAY	SHISHIR KUMAR SWAIN	// / /
		VS	VS	()
65	CMAPL/0000809/2023	COLLECTOR-CUM-CEO, ZILLA CUTTACK GADADHAR JENA	ADV.	// / /
		VS	VS	()
66	CMAPL/0000810/2023	SUPRITI SENGUPTA PRANAB KUMAR DAS	ADV.	// / /
		VS	VS	()
67	CMAPL/0000811/2023	STATE OF ODISHA PRANAB KUMAR DAS	ADV.	// / /
		VS	VS	()
68	CMAPL/0000812/2023	STATE OF ODISHA GHANASHYAM DAS	ADV.	// / /
		VS	VS	()

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80	CONTC/0009478/2023	RAKESH PRADHAN VS KENDRA KUJURU, O.E.S, D.E.O, BOUDH	ADV VS	// 0 //
81	CONTC/0009479/2023	KIRAN KUMAR NAIK VS SIDHARTHA SANKAR SWAIN, COLLECTOR AND D.M., ANUGUL	ADV VS	// 0 //
82	CONTC/0009480/2023	PURNACHANDRA BHUTIA VS P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV. VS	// 0 //
83	CONTC/0009481/2023	DINESH KUMAR BAG VS ANU GARG, I.A.S	SATYAJIT MOHAPATRA VS	// 0 //
84	CONTC/0009482/2023	SUDHANSU MOHAPATRA VS PRADYUMNA KUMAR DASH, ASST. ENGINEER, RWS AND S SECTION, JALESWAR	AMIT PRASAD BOSE VS	// 0 //
85	CONTC/0009483/2023	REBIKA NAIK VS ASWATHY S., I.A.S	ADV VS	// 0 //
86	CONTC/0009484/2023	MADHUSUDAN RAUL VS RAGHUNATH TUDU, LAND ACQUISITION COLLECTOR, BALASORE	ADV VS	// 0 //
87	CONTC/0009485/2023	SARAT CHANDRA BEHERA VS S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION, BBSR	ADV VS	// 0 //
88	CONTC/0009486/2023	MUKTIKANTA MALLIK VS S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION, BBSR	ADV VS	// 0 //
89	CONTC/0009487/2023	DHANANJAYA PATRI VS SD.ASWATHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
90	CONTC/0009488/2023	GYANARANJAN BARIK VS SD.ASWATHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
91	CONTC/0009489/2023	DR. UMA RANI CHOUDHURY	ADV.	//

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		VS	VS	0
92	CONTC/0009490/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV	//
		JAGANNATH RATH	VS	0
93	CONTC/0009491/2023	SUSHIL KUMAR LOHANI, I.A.S	ADV.	//
		BIJAYA KUMAR SAHOO	VS	0
94	CONTC/0009492/2023	ARAVIND AGRAWAL, IAS	ADV	//
		MAHESWAR ROUT	VS	0
95	CONTC/0009493/2023	BHASKAR JYOTI SHARMA, I.A.S	ADV	//
		SUCHISMITA DASH	VS	0
96	CONTC/0009494/2023	UMAKANT RAJ, ADDL DIST MAGISTRATE CUM COMPETENT AUTHORITY, CUTTACK	ADV	//
		BAINA CHARAN PANDA	VS	0
97	CONTC/0009495/2023	ANU GARG, I.A.S	ADV	//
		NARESH DIGAL	VS	0
98	CONTC/0009496/2023	ASWATHY S., COMMNR. CUM SECY. , SCHOOL AND MASS EDUCATION DEPT., BBSR	ADV	//
		MD. ATHAR ALI	VS	0
99	CONTC/0009497/2023	ASWATHY S., COMMNR. CUM SECY. , SCHOOL AND MASS EDUCATION DEPT., BBSR	ADV.	//
		UMESH PATRA	VS	0
100	CONTC/0009498/2023	ASWATHY S., SECY. TO GOVT., S AND ME DEPT.	ADV	//
		KHURDA SPORTS ASSOCIATION, KHORDHA	VS	0
101	CONTC/0009499/2023	IPSIT SAHOO, O.A.S, TAHASILDAR, KHORDHA	ADV.	//
		RAMA CHANDRA GIRI	VS	0
102	CONTC/0009500/2023	BHABANI SHANKAR CHAYEEN, DIRECTOR, SECONDARY EDUCATION, ODISHA	JATESWAR NAYAK	//
		SARBESWAR JENA	VS	0

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103	CONTC/0009501/2023	SAGAR KUMAR NANDA, B.D.O, MAHAKALPADA, KENDRAPARA NIMAI CHARAN SAHU VS	DEVARAJ SAHU VS	// // 0
104	CONTC/0009502/2023	LAND ACQUISITION OFFICER CUM ADDL. SUB COLLECTOR, BARAMUNDA SAMIR KUMAR SAHOO VS	ADV. VS	// // 0
105	CONTC/0009503/2023	ASWATHY S. SECY. TO THE GOVT., S AND ME DEPT. MADHAB BAIRAGI VS	ADV VS	// // 0
106	CONTC/0009504/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA SIBA PRASAD BAL VS	ADV. VS	// // 0
107	CONTC/0009505/2023	BHABANI SHANKAR CHAYEEN., DIRECTOR SECONDARY EDUCATION, ODISHA, BBSR PATIRAM KALO VS	DV VS	// // 0
108	CONTC/0009506/2023	LALIT KUMAR PATRA, DIVISIONAL FOREST OFFICER, BANAI DIV. RAMA CHANDRA GIRI VS	ADV. VS	// // 0
109	CONTC/0009507/2023	BHABANI SHANKAR CHAYEEN, DIRECTOR, SECONDARY EDUCATION, ODISHA MINAKSHI SINGH VS	ADV VS	// // 0
110	CONTC/0009508/2023	ARATI AHUJA, SECY. TO GOVT. OF ODISHA, WOMEN AND CHILD WELFARE DEPT. AMIYA KUMAR CHAUDHURY VS	PRASANNA KUMAR SAHOO VS	// // 0
111	CONTC/0009509/2023	ASWATHY S., I.A.S AJIT KUMAR DAS VS	ADV VS	// // 0
112	CONTC/0009510/2023	ANU GARG, I.A.S KHAGESWAR JENA VS	ADV VS	// // 0
113	CONTC/0009511/2023	ANU GARG, I.A.S TANU CHANDRA SAHU VS	ADV VS	// // 0
		ANU GARG, PRINCIPAL SECY. GOVT. OF ODISHA, WATER RESOURCES DEPT.		//

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114	CONTC/0009512/2023	SIBA PRASAD SWAIN VS BRUNDABAN SATPATHY, D.E.O, KHORDHA	BHUBAN MOHAN BHUYAN VS	// 0 //
115	CONTC/0009513/2023	SAHADEV SAHU VS LOPA MUDRA RATH, TAHASILDAR, PURUSHOTTAMPUR	S.S.RAY (2) VS	// 0 //
116	CONTC/0009514/2023	SATEESH KUMAR PRADHAN VS PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY	SIVA SANKAR CHAINI VS	// 0 //
117	CONTC/0009515/2023	TARANISEN SINGH VS ASWATHY S, I.A.S	ADV VS	// 0 //
118	CONTC/0009516/2023	BIREN KUMAR SAMANTARAY VS ASWATHY S., COMMNR. CUM SECY. TO GOVT.,S AND ME DEPT.	ADV. VS	// 0 //
119	CONTC/0009517/2023	AJIT KUMAR TULA @ TULO VS BISHNU PRASAD MISHRA, O.A.S	ADV VS	// 0 //
120	CONTC/0009518/2023	SRIDHAR KUMAR SAHOO VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV VS	// 0 //
121	CONTC/0009519/2023	NANIGOPAL PRADHAN VS SUSHANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	RAMA CHANDRA JENA VS	// 0 //
122	CONTC/0009520/2023	DR. BHOLANATH MISHRA VS PRADEEP KUMAR JENA, I.A.S	ADV VS	// 0 //
123	CONTC/0009521/2023	SRI SRI SATYABADI GOPINATH DEV BIJE PHULA VS SISHIR KUMAR RATH, ENDOWMENT COMMISSIONER, KHURDA	ABINAYAK PRASHAD MOHANTY VS	// 0 //
124	CONTC/0009522/2023	SAROJ KUMAR SAHOO VS SHYAM SUNDAR SAHOO, O.A.S.	JULU KHANSAMA VS	// 0 //
125	CONTC/0009523/2023	BINOD BIHARI MOHAPATRA	SUDHIR KUMAR PATRA	//

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		VS	VS	()
126	CONTC/0009524/2023	BISHNUPADA SETHI, IAS ODISHA RAJYA BIDYUT SRAMIK KARMACHARI SAMITHI, BBSR		//
		VS	VS	()
127	CONTC/0009525/2023	BALLAV SINGH, CHIEF (HR AND ADMN.), TPNODL NARMADA DAS	ADV.	//
		VS	VS	()
128	CONTC/0009526/2023	SHALINI PANDIT, I.A.S. SRICHARAN SAMAL	ADV.	//
		VS	VS	()
129	CRLA/0001306/2023	NIRANJAN BEHERA, OES (1) JAYANTI SAHOO	ABHAYA KUMAR PARIDA	JATNI P.S. /360 /2018
		VS	VS	()
130	CRLA/0001307/2023	STATE OF ODISHA M. DANDA PATRA	JUGALA KISHORE PANDA	BERHAMPUR SADAR /194 /2017
		VS	VS	()
131	CRLA/0001308/2023	STATE OF ODISHA DILLIP KHORA @ AJAY KHORA	MANORANJAN PADHY	JEYPORE SADAR /79 /2017
		VS	VS	()
132	CRLA/0001309/2023	STATE OF ODISHA DIDU @ SAROJ @ SURESH MAJHI	PARTHA SARATHI DAS	KEONJHAR SADAR /50 /2015
		VS	VS	()
133	CRLMA/0000491/2023	STATE OF ODISHA BHABANI SETHY	GYANENDRA KUMAR TRIPATHY	GOCHHAPADA /168 /2022
		VS	VS	()
134	CRLMA/0000492/2023	STATE OF ODISHA DEEPAK NAYAK @ NAIK	ADV	//
		VS	VS	()
135	CRLMA/0000493/2023	STATE OF ODISHA SHARMILA SEN	EKTA AGRAWAL	MANGALA BAG /114 /2023
		VS	VS	()
136	CRLMA/0000494/2023	STATE OF ODISHA SAROJ KUMAR SAHOO	DURGA CHARAN NAYAK	PURIGHAT /173 /2018
		VS	VS	()

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137	CRLMA/0000495/2023	STATE OF ODISHA DEBAKI SISA VS	SANGRAM KESHARI ROUT VS	// JEYPORE MAHILA /61 /2023 ()
138	CRLMA/0000496/2023	STATE OF ODISHA JAGA@JAGABANDHU JENA VS	ADV VS	// / /0 ()
139	CRLMC/0005242/2023	STATE OF ODISHA DURGESWARI THATI VS	TRILOCHAN NANDA VS	// BOLANGIR TOWN /386 /2020 ()
140	CRLMC/0005243/2023	STATE OF ODISHA RAJASHREE KHATOI VS	SANJIB MOHANTY VS	// / /0 ()
141	CRLMC/0005244/2023	STATE OF ODISHA RENUBALA BHARATI @ JHUNU VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /162 /2013 ()
142	CRLMC/0005245/2023	STATE OF ODISHA PRASANT KUMAR MUNI VS	BEDA PRAKASH PANDA VS	// GANGAPUR (ASKA) /420 /2022 ()
143	CRLMC/0005246/2023	STATE OF ODISHA PURENDRA BARIK VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// FATEGARH /137 /2023 ()
144	CRLMC/0005247/2023	STATE OF ODISHA PRATAP CHANDRA PANDA VS	PRASANTA KUMAR SAHOO VS	// TUMUSINGA /162 /2021 ()
145	CRLMC/0005248/2023	STATE OF ODISHA JAYEE SABAR VS	ASHOK DAS VS	// RAYAGADA /77 /2023 ()
146	CRLMC/0005249/2023	STATE OF ODISHA JINDAL INDIA THERMAL POWER LIMITED, NEW DESH VS	SAIYAJIT MOHANTY VS	// / /0 ()
147	CRLMC/0005250/2023	STATE OF ODISHA GOPAL RANA VS	D.R.BHOKTA VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0005251/2023	DILLIP KUMAR SORENG VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANPUR /402 /2022 () //
149	CRLMC/0005252/2023	DR. PRAVAKAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHENKANAL SADAR /180 /2013 () //
150	CRLMC/0005253/2023	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	TIRTOL /732 /2022 () //
151	CRLMC/0005254/2023	SANTILATA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	MANGALPUR /64 /1995 () //
152	CRLMC/0005255/2023	EKADASHI BEHERA @ EKANA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	MANGALPUR /64 /1995 () //
153	CRLMC/0005256/2023	DEBANANDA PANDA VS STATE OF ODISHA	GOKULANANDA SAHU VS	BARGARH /182 /2014 () //
154	CRLMC/0005257/2023	BAIKUNTHA SWAIN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	RAJNAGAR /309 /2022 () //
155	CRLMC/0005258/2023	SANTOSH @ SUBHAKANTA NATHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /63 /2017 () //
156	CRLMP/0002391/2023	SOUDAMINI ROUT VS SUPERINTENDENT OF POLICE, CUTTACK	AJIT KUMAR PANDA VS	/ /0 () //
157	CRLMP/0002392/2023	PADMANAVA TARAI VS SRIDHAR TARAI	RANJAN KUMAR NAYAK VS	/ /0 () //
158	CRLMP/0002393/2023	MADHUSMITA SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	CRLMP/0002394/2023	RASMI MOHAPATRA	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002395/2023	BALABHADRA NARAYAN SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002396/2023	S.SAI SUDHA PATRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002397/2023	BABAJI CHARAN BEHERA	DINESH RAY	/ /0
		VS	VS	()
		SUB COLLECTOR-CUM-EXECUTIVE MAGISTRATE, KENDRAPARA		//
163	CRLMP/0002398/2023	LAXMI MUKHI	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0002399/2023	RUPSA BIJAYANI SAHOO	DEEPAK PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0002400/2023	MD.TOUSIF ALAM	MANAS CHAND	/ /0
		VS	VS	()
		SUREIYA KHATUN RUHI		//
166	CRLMP/0002401/2023	SITAKANTA MAJHI	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0002402/2023	CHANDAN HAZRA	NALINIKANTA SAHOO	/ /0
		VS	VS	()
		SAMPA HAZARA		//
168	CRLMP/0002403/2023	CHITRASEN GHADAI	ATMAJIT MANMITH DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000642/2023	ANKITA MOHANTA	NIRANJAN LENKA	RAIRANGPUR TOWN /272 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/0000643/2023	TUNA NAIK	PRAVAT KUMAR NAYAK	DASPALLA /113 /2012
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0000531/2023	STATE OF ODISHA BIDYADHAR BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// // 0 //
172	FAO/0000532/2023	PITABAS SAHOO VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
173	FAO/0000533/2023	SABANA BIBI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
174	FAO/0000534/2023	R.M., NEW INDIA ASSURANCE CO. LTD. VS RAKESH DEHURI	PRASANTA KUMAR MAHALI VS	// 0 //
175	FAO/0000535/2023	MANAGER, T.P.HUB, M/S. ORIENTAL INSURANCE CO. LTD. VS KALPATARU MISHRA	RAMDHENSA PATI VS	// 0 //
176	FAO/0000536/2023	MANAGER(LEGAL HUB) ORIENTAL INSURANCE CO. LTD. VS RASMITA SUTAR	KOMNATH ROY VS	// 0 //
177	GUAP/0000014/2023	PRASHANT KUMAR NAYAK VS SUBHASHREE NAYAK	NABA KUMAR MISHRA VS	// 0 //
178	LAA/0000044/2023	KUMARI GOUD VS LAND ACQUISITION OFFICER, KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
179	LAA/0000045/2023	LAND ACQUISITION OFFICER,KALAHANDI VS TAPAN KUMAR BEHERA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
180	LAA/0000046/2023	LAND ACQUISITION OFFICER,KALAHANDI VS BILASINI SAHU @ BILASINI SAHOO	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
181	MACA/0001174/2023	SANJUKTA SAMAL VS PRABHU KALYAN SARANGI	PRADEEP KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0001175/2023	PREM KUMAR MANDANGI@PREMDAN MANDANGI RAMESH CHANDRA PRADHAN VS PRASAD PATLASINGU	VS	// 0 //
183	MACA/0001176/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD., ANGUL BIJOY DASMOHAPATRA VS DHIRENDRA BAGHAR	VS	// 0 //
184	MACA/0001177/2023	M/S. NATIONAL INSURANCE CO.LTD. VS BISWANATH PARIDA@BISHIKESAN PARIDA	BIJOY DASMOHAPATRA VS	// 0 //
185	MACA/0001178/2023	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTDANUPAM DASH VS HARAPRIYA MEHER	VS	// 0 //
186	MACA/0001179/2023	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTDANUPAM DASH VS MINATI PARIDA	VS	// 0 //
187	MACA/0001180/2023	M/S. UNITED INDIA INSURANCE CO. LTD. VS MAMATA BARIK	SANJAY KUMAR SAMANTARAY VS	// 0 //
188	MACA/0001181/2023	M/S. UNITED INDIA INSURANCE CO. LTD. VS DULEI RANA	SANJAY KUMAR SAMANTARAY VS	// 0 //
189	MACA/0001182/2023	M/S. UNITED INDIA INSURANCE CO. LTD. VS RATNAKAR MOHANTY	SANJAY KUMAR SAMANTARAY VS	// 0 //
190	MATA/0000419/2023	SADASIBA JENA VS JAMUNA JENA	SANJIB MOHANTY VS	// 0 //
191	MATA/0000420/2023	RUDRA PRASAD NATH VS LAXMIPRIYA MISHRA	AMIT PRASAD BOSE VS	// 0 //
192	MATA/0000421/2023	ABHISEK TUDU VS SUBHASHREE MARANDI	PRAVASH CH. JENA VS	// 0 //
193	MATA/0000422/2023	JYOTI SANKAR MAJHEE	SIDHARTH SHANKAR PADHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MATA/0000423/2023	SARMISTHA ROUTRAY SUDHIRA CHARAN JENA	PRADEEP KUMAR DAS	//
		VS	VS	0
195	RPFAM/0000416/2023	TAPASI JENA PITABAS PRUSTY	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
196	RPFAM/0000417/2023	KHIRODINI PRUSTY MADAN KUMAR SATPATHY	ANAM CHARAN PANDA	//
		VS	VS	0
197	RSA/0000508/2023	PRIYADARSHINI PATI BHABANI RATH	SANJAY KUMAR PRADHAN	//
		VS	VS	0
198	RSA/0000509/2023	SHYAMA SUNDAR SAHU BHABANI RATH	SANJAY KUMAR PRADHAN	//
		VS	VS	0
199	RSA/0000510/2023	RAMA CHANDRA PANDA SANTOSH KUMAR ACHARYA	SAMIR KUMAR MISHRA, SR.ADV.	//
		VS	VS	0
200	RSA/0000511/2023	RABINDRA KUMAR BEHERA SATYABHAMA BEHERA	SIDHARTHA MISHRA	//
		VS	VS	0
201	RSA/0000512/2023	STATE OF ODISHA RAJU GOUDA	PRANAB KUMAR GHOSE	//
		VS	VS	0
202	RSA/0000513/2023	BIDYADHAR GOUDA SURYA MIRDHA	KOUSIK ANANDA GURU	//
		VS	VS	0
203	RSA/0000514/2023	BIJAYA MIRDHA BHAGCHAND TOLANI	BYOMOKESH SAHOO	//
		VS	VS	0
204	RSA/0000515/2023	SARASWATI MAJHI@ NAIK MANGUTU PUJARI	DEBASIS TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RVWPET/0000456/2023	LACHI PUJARI RAMESH CHANDRA BEHERA VS	ADV VS	// // ()
206	RVWPET/0000457/2023	BISHNUPRIYA NAIK @ NAYAK SHANTILATA NAYAK VS	ADV VS	// // ()
207	TRP(C)/0000407/2023	STATE OF ODISHA PRANATEE BEHERA VS	SUJIT LAL VS	// // ()
208	TRP(C)/0000408/2023	SANKARSAN BEHERA SHRUTI PATTANAYAK VS	NITYANANDA BEHURIA VS	// // ()
209	TRPCRL/0000115/2023	SUBHRANSU KUMAR MOHANTY CHOUDHURY SATYABRATA ROUT VS	AJIT CHANDRA MOHAPATRA VS	// // /0
210	TRPCRL/0000116/2023	MADHUSMITA SWAIN PRASANTA KUMAR ROUT VS	BIKASH KUMAR PADHI VS	JUDGE FAMILY COURT,BHUBANESWAR(Khordha) Crp/0000059/2023 SAMBALPUR VIGILANCE /65 /2018 ()
211	WA/0002930/2023	STATE OF ODISHA(VIG.) STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // ()
212	WA/0002931/2023	OMM PRAKASH MOHARANA STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // ()
213	WA/0002932/2023	ABHIJIT BISOI M/S KRSNA MINERALS, BBSR VS	BANSHIDHAR BAUG VS	// // ()
214	WA/0002933/2023	REGISTRAR OF NATIONAL COMPANY LAW TRIBUNAL, CUTTACK STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()
215	WA/0002934/2023	PRAFULLA KUMAR MOHANTY ODISHA STATE HANDLOOM DEVELOPMENT CORPORATION, VS	PRANIKANTA BBSR VS	// // ()
		GAJENDRA MOHAPATRA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002935/2023	STATE OF ODISHA VS ASHOK KUMAR JENA	KARUNAKAR DAS,A.S.C VS	// 0 //
217	WA/0002936/2023	STATE OF ODISHA VS PRASANNAJIT SAMAL	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
218	WA/0002937/2023	JEETENDRIYA MOHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
219	WA/0002938/2023	STATE OF ODISHA VS GOURANGA CHARAN PRADHAN	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
220	WA/0002939/2023	BIJAYEENI SWAIN @ PAL VS STATE OF ODISHA	ADV VS	// 0 //
221	WA/0002940/2023	JAYDEV KHADIA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
222	WA/0002941/2023	JAYDEV KHADIA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
223	WA/0002942/2023	STATE OF ODISHA VS ANIRUDHA KAR	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
224	WA/0002943/2023	BIKRAM SANTARA VS AJAYA KUMAR SANTARA	ALOK KUMAR MOHANTY VS	// 0 //
225	WP(C)/0039400/2023	TRINATH SETHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	WP(C)/0039401/2023	SRIRAM SUNANI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
227	WP(C)/0039402/2023	MAHENDRA KUMAR SAHOO	SATYAJIT MOHAPATRA (2)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0039403/2023	JAGABANDHU MALLICK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0039404/2023	M/S REAL ENGICON PVT. LTD., KHURDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0039405/2023	M/S REAL ENGICON PVT. LTD., BBSR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0039406/2023	NIRANJAN SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0039407/2023	NIRANJAN SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0039408/2023	SATISH GARG @ SATISH KUMAR GARG	RAJENDRA NARAYAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0039409/2023	SUMIT NANDAN MOHANTY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0039410/2023	AMITA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0039411/2023	AMITA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0039412/2023	SIBA SHANKAR PATTANAYAK	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0039413/2023	SHRIMANTA KUMAR SAHU	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0039414/2023	STATE OF ODISHA SHYAM SUNDAR SAHU VS THE CHIEF MANAGER, RBI, BBSR	ARUJEET MISHRA VS	// // 0 //
240	WP(C)/0039415/2023	RANJAN KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
241	WP(C)/0039416/2023	KANHEI CHARAN SETHY VS OSRTC, BBSR	KAMALA KANTA NAYAK VS	// 0 //
242	WP(C)/0039417/2023	SK FARHAZ HUSSAION VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
243	WP(C)/0039418/2023	KANHEI CHARAN SETHY VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
244	WP(C)/0039419/2023	AMARESH KUMAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
245	WP(C)/0039420/2023	TANKADHAR JENA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
246	WP(C)/0039421/2023	RANJITA PALAI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
247	WP(C)/0039422/2023	KALPA PRASAD VS THE DIRECTOR-CUM-MEMBER SECY., OSAM BOARD, BBSR	JUGALA KISHORE PANDA VS	// 0 //
248	WP(C)/0039423/2023	BASANTA KUMAR SWAIN VS THE DIRECTOR-CUM-MEMBER SECY., OSAM BOARD, BBSR	JUGALA KISHORE PANDA VS	// 0 //
249	WP(C)/0039424/2023	KRIPAL SINGH VS BRANCH MANAGER, URBAN COOPERATIVE BANK LTD. SUNDARGARH	DAMODAR PATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0039425/2023	MAMATA KUMARI JENA VS STATE OF ODISHA	ANSUMAN BISWAL VS	// 0 //
251	WP(C)/0039426/2023	KRUSHNA CHANDRA PALEI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
252	WP(C)/0039427/2023	SADASIBA SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
253	WP(C)/0039428/2023	BIKALI CHARAN SWAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
254	WP(C)/0039429/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	WP(C)/0039430/2023	CHANDRAKANTA PRUSTY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
256	WP(C)/0039431/2023	LAXMAN BEHERA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
257	WP(C)/0039432/2023	M/S. BIG BUILD INFRASTRUCTURES AND CO. BARIPODA VS STATE OF ODISHA	ANIL KUMAR CHANDRA NAYAK VS	// 0 //
258	WP(C)/0039433/2023	DHRUBA CHARAN GHIBELA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
259	WP(C)/0039434/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
260	WP(C)/0039435/2023	SUJATA SUTAR VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
261	WP(C)/0039436/2023	SWAGATIKA MISHRA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0039437/2023	HEMALATA DAS	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0039438/2023	UMA SHANKAR BARIK	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0039439/2023	SUSANTA KUMAR PANDA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0039440/2023	PADMANAVA JENA	SANJAY KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0039441/2023	AGASTI KUMAR SAHOO	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0039442/2023	RACHITA GOUR	TAPASWINI SINHA	//
		VS	VS	0
		HARSH ANTARYAMI SHARMA		//
268	WP(C)/0039443/2023	PAWAN KUMAR SONI	BIBHU PRASAD MOHANTY	//
		VS	VS	0
		CANARA BANK, BANGALORE		//
269	WP(C)/0039444/2023	NARENDRA PRASAD SAHU	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0039445/2023	NAMITA DUDUKA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0039446/2023	M/S AKHILESH AGENCIES, CUTTACK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMNR. OF SALES TAX, CUTTACK		//
272	WP(C)/0039447/2023	MAYADHAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0039448/2023	STATE OF ODISHA CHANDAN KUMAR SWAIN VS THE CEO, TPCODL, BBSR	BISWAJIT MAHARANA VS	// // ()
274	WP(C)/0039449/2023	RABINDRA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0039450/2023	JAYANTA KUMAR SA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0039451/2023	NITYANANDA NANDA VS CHIEF COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// // ()
277	WP(C)/0039452/2023	KRISHNA RANI DEY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0039453/2023	SWATIK PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// // ()
279	WP(C)/0039454/2023	NITYANANDA NANDA VS CHIEF COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// // ()
280	WP(C)/0039455/2023	ARUN KUMAR ROUTA VS ODISHA STAFF SELECTION COMMISSION, BBSR	BIBHUTI BHUSAN MISHRA VS	// // ()
281	WP(C)/0039456/2023	RAMACHANDRA DASH VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// // ()
282	WP(C)/0039457/2023	PRADIPTA CHANDRA MAHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
283	WP(C)/0039458/2023	RAMSWAMI RANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0039459/2023	SANTOSA KUMAR PANIGRAHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
285	WP(C)/0039460/2023	RAJENDRA NARAYAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
286	WP(C)/0039461/2023	BIBHUTIBHUSAN MOHAPATRA VS UNION OF INDIA	VS	// 0 //
287	WP(C)/0039462/2023	PALTAN MASJID PENSIONPARA, SAMBALPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
288	WP(C)/0039463/2023	SAROJ RANJAN MOHANTY VS STATE OF ODISHA	GANESH PRASAD MOHANTY VS	// 0 //
289	WP(C)/0039464/2023	DURYODHAN PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
290	WP(C)/0039465/2023	GADADHAR BEHERA VS STATE OF ODISHA	PRAKASH KUMAR NAYAK VS	// 0 //
291	WP(C)/0039466/2023	RABINDRA KUMAR MALLIK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
292	WP(C)/0039467/2023	DEEPAK KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
293	WP(C)/0039468/2023	SAMSAD BEGUM VS THE BRANCH MANAGER, UNION BANK OF INDIA, CUTTACK	NIHAR RANJAN MOHANTY VS	// 0 //
294	WP(C)/0039469/2023	RAMESH CHANDRA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
295	WP(C)/0039470/2023	KSHIROD KUMAR ROUT	PRAMOD KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0039471/2023	KRUSHNA CHANDRA PRADHAN	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0039472/2023	V.V ASHRITA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0039473/2023	DIBAKAR PRADHAN	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0039474/2023	AJIT KUMAR SUBUDHI	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0039475/2023	M/S. SIP SERVICES, JHARKHAND	BISWAJIT NAYAK	//
		VS	VS	0
		DIRECTOR OF MINES, BBSR		//
301	WP(C)/0039476/2023	RANJEET ORAM	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0039477/2023	DHARMENDRA KUMAR SAHU	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0039478/2023	SANTILATA PATI	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0039479/2023	KRUSHNA CHANDRA MOHAPATRA	BHUBANESWAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0039480/2023	NIRMAL BARIK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		MAHANADI COALFIELDS LTD., SAMBALPUR		//
306	WP(C)/0039481/2023	RAMA CHANDRA BHOI	HRUDANANDA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :01/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0039482/2023	STATE OF ODISHA PUSHPAMANJARI PRADHAN VS	DURGA PRASAD JENA VS	// // ()
308	WP(C)/0039483/2023	STATE OF ODISHA LAXMI PRASAD DASH VS	BHABARANJAN KAR VS	// // ()
309	WP(C)/0039484/2023	DY. REGISTRAR OF COOPERATIVE SOCIETY, BARGARH AMIT ARUN BISWAL VS	SATYA RANJAN PATI VS	// // ()
310	WP(C)/0039485/2023	COLLECTOR AND DM, PURI KUNTALA JENA VS	JAGAJIBAN PRADHAN VS	// // ()
311	WP(C)/0039486/2023	STATE OF ODISHA BITIHATRA TRIPATHY VS	HIMANSHU SEKHAR PANDA VS	// // ()
312	WP(C)/0039487/2023	STATE OF ODISHA ASWINI AMITAV NAYAK VS	PRADEEP KUMAR KHUNTIA VS	// // ()
313	WP(C)/0039488/2023	REGISTERING AUTHORITY, OMVD, KENDRAPARA SAJITA MANNA VS	HIMANSHU SEKHAR PANDA VS	// // ()
314	WP(C)/0039489/2023	STATE OF ODISHA SAROJINI MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // ()
315	WP(C)/0039490/2023	ODISHA STATE HOUSING BOARD, BBSR M/S. ANIMESH FOOD PRODUCTS, KHURDA VS	ANAND CHANDRA SWAIN VS	// // ()
316	WP(C)/0039491/2023	THE CHIEF SECRETARY, BBSR ANANTA KUMAR ROUT VS	SUSANT KUMAR MOHANTY VS	// // ()
317	WP(C)/0039492/2023	TAHASILDAR, CHANDBALI M/S BAGHEI CHEMICAL INDUSTRIES, KHURDA VS	ANAND CHANDRA SWAIN VS	// // ()
		THE CHIEF SECRETARY, BBSR		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0039493/2023	PURNA CHANDRA GIRI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
319	WP(C)/0039494/2023	MANMATH PANJHA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
320	WP(C)/0039495/2023	DHANDESWAR RICE MILLS PVT. LTD., KHURDA VS THE CHIEF SECY., BBSR	ANAND CHANDRA SWAIN VS	// 0 //
321	WP(C)/0039496/2023	V V ASHRITA VS LIFE INSURANCE CORPORATION OF INDIA (LIC), MUMBAI.	SIDHARTH PRASAD DAS VS	// 0 //
322	WP(C)/0039497/2023	NILAKANTHA SASMAL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
323	WP(C)/0039498/2023	PAIKSHITA ROUT VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
324	WP(C)/0039499/2023	PRAMATH JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
325	WP(C)/0039500/2023	SATRUGHANA PANDAB @ GANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
326	WP(C)/0039501/2023	BINORI COLLEGE AND SCHOOL OF NURSING, MARKONIA, KALAMORE VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
327	WP(C)/0039502/2023	BIDYADHAR NETI @ DHIRU NETI VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
328	WP(C)/0039503/2023	KEDARNATH SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
329	WP(C)/0039504/2023	SANTOSH KUMAR TRIPATHY	BHABANI SANKAR TRIPATHY (1)	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0039505/2023	ORISSA STAFF SELECTION COMMISSION, BBSR PATUARI PADHAN	SUBHENDU KAR	//
		VS	VS	0
331	WP(C)/0039506/2023	HADIBANDHU PADHAN NARAHARI BEHERA	AUROBINDA SAHOO	//
		VS	VS	0
332	WP(C)/0039507/2023	STATE OF ODISHA SUDESH KUMAR PADHI	AJAYA KUMAR JENA	//
		VS	VS	0
333	WP(C)/0039508/2023	STATE OF ODISHA BANAMBAR DASH	AJAYA KUMAR JENA	//
		VS	VS	0
334	WP(C)/0039509/2023	STATE OF ODISHA KABIRAJ GOUDA	BIJAY KUMAR BEHERA	//
		VS	VS	0
335	WP(C)/0039510/2023	STATE OF ODISHA BASANTA KUMAR MISHRA	AJAYA KUMAR JENA	//
		VS	VS	0
336	WP(C)/0039511/2023	STATE OF ODISHA BISWARANJAN SABAT	SURJYA NARAYAN SAHU	//
		VS	VS	0
337	WP(C)/0039512/2023	STATE OF ODISHA KIRAN CHANDRA SAHOO	AJAYA KUMAR JENA	//
		VS	VS	0
338	WP(C)/0039513/2023	STATE OF ODISHA JADUMANI NAIK	AJAYA KUMAR JENA	//
		VS	VS	0
339	WP(C)/0039514/2023	STATE OF ODISHA PADMANAV SINGH	AJAYA KUMAR JENA	//
		VS	VS	0
340	WP(C)/0039515/2023	STATE OF ODISHA PRAFULLA KUMAR DAS	SUBAS CHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0039516/2023	STATE OF ODISHA NARAHARI ROUT VS	SUBHENDU KUMAR NAYAK VS	// // ()
342	WP(C)/0039517/2023	STATE OF ODISHA KUNI PATEL VS	PRAVAT KUMAR PANDA VS	// // ()
343	WP(C)/0039518/2023	STATE OF ODISHA RAJKISHOR SAHU VS	JANAKI KANTA MAHAPATRA VS	// // ()
344	WP(C)/0039519/2023	STATE OF ODISHA PRADEEP KUMAR PRUSETH VS	PRAVAT KUMAR PANDA VS	// // ()
345	WP(C)/0039520/2023	STATE OF ODISHA MAHENDRA BEHERA VS	PRAVAT KUMAR PANDA VS	// // ()
346	WP(C)/0039521/2023	STATE OF ODISHA PRAFULLA KUMAR DHAL VS	SATYAJIT SAMAL VS	// // ()
347	WP(C)/0039522/2023	STATE OF ODISHA JHADESWAR NANDY VS	RAMA CHANDRA JENA VS	// // ()
348	WP(C)/0039523/2023	STATE OF ODISHA PRASANNA KUMAR SAHU VS	JAGAJIBAN PRADHAN VS	// // ()
349	WP(C)/0039524/2023	STATE OF ODISHA MADHU SUDAN PARIDA VS	SATYAJIT SAMAL VS	// // ()
350	WP(C)/0039525/2023	STATE OF ODISHA SWARNALATA MOHAPATRA VS	SATYAJIT SAMAL VS	// // ()
351	WP(C)/0039526/2023	STATE OF ODISHA M/S PRATISTHA ENGINEERING LTD., BBSR VS THE COMMISSIONER, CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :01/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0039527/2023	PRAFULLA NAYAK VS STATE OF ODISHA	SUBASH MANSINGH VS	// 0 //
353	WP(C)/0039528/2023	M/S. JYOTIN KUMAR SAHOO, BBSR VS THE COMMISSIONER OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// 0 //
354	WP(C)/0039529/2023	NARMADA DAS VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
355	WP(C)/0039530/2023	PRIYANKA RANI JENA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
356	WP(C)/0039531/2023	PRASHANATA KUMAR DAS ADHIKARI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
357	WP(C)/0039532/2023	DAMBARUDHAR SAMAL VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
358	WP(C)/0039533/2023	SANGEETA MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
359	WP(C)/0039534/2023	BINOD BIHARI RANA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
360	WP(C)/0039535/2023	NIRAKAR HOTA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
361	WP(C)/0039536/2023	SASHIKANTA KHANDAI VS UNION OF INDIA	DIPTI RANJAN MOHAPATRA VS	// 0 //
362	WP(C)/0039537/2023	BACHAN ROUT VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
363	WPCRL/0000153/2023	BHARAT BALIA	SUSANTA KUMAR BARAL	//0

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FILING REPORT AS ON :01/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014236/2023	MURALIDHAR MALIK	NIRMAL KUMAR PANDA	SORO /806 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014237/2023	PRATAP KISHORE OJHA	DEEPAK KU SAHOO	SALIPUR /399 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014238/2023	PARAMESWAR SAHU	IPSIT AUROBINDO ACHARYA	BHATILI /247 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014239/2023	ARJUN SETHA @ ARU SETHI	JYOTIRMAYA SAHOO	TANGI (KHURDA) /796 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014240/2023	RANJAN KUMAR BEHERA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014241/2023	BHASKAR PANDA	ARJUNA CHARANA BEHERA	SORO /468 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014242/2023	RITESH KUMAR SAMAL	SOUBHAGYA KUMAR DASH	DHENKANAL SADAR /890 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014243/2023	RANJAN KUMAR BEHURA	BHABANI SANKAR TRIPATHY (1)	AIRPORT /420 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014244/2023	SANJAY KUMAR DAS @ SANJAY PATRA @ DAS	SUSANTA SEKHAR PARIDA	KEONJHAR SADAR /405 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014245/2023	BULU @ SOUBHAGYASHREE PARIDA @ SOUBHAGYA PARIDA	DEBENDRA KUMAR DHAR	PARJANG /412 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014246/2023	ARTATRAN BHUYAN	GOURI MOHAN RATH	CHAULIAGANJA /27 /2016
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014247/2023	UNION OF INDIA NARESH KUMAR BEURA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// KENDRAPARA SADAR /809 /2023 ()
376	ABLAPL/0014248/2023	MANAS KUMAR DAS VS STATE OF ODISHA	JATESWAR NAYAK VS	// DERABIS /279 /2023 ()
377	ABLAPL/0014249/2023	BASANTI DALASINGHARAY @ MITI ROURAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// JANKIA P.S. /437 /2023 ()
378	ABLAPL/0014250/2023	DHANESWAR MALLIK VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// BINJHARPUR /585 /2021 ()
379	ABLAPL/0014251/2023	MAKARA PRADHAN VS STATE OF ODISHA	SUSMITA PATNAIK VS	// CHANDANPUR /251 /2023 ()
380	ABLAPL/0014252/2023	BASANTA @ HEMANTA SETHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// BEGUNIAPADA /421 /2023 ()
381	ABLAPL/0014253/2023	SATYAJIT SAMANTA @ PINU VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// NARASINGHPUR /169 /2023 ()
382	ABLAPL/0014254/2023	RABINDRANATH RATH VS STATE OF ODISHA	CHANDANA MISHRA VS	// INFOCITY PS /241 /2023 ()
383	ABLAPL/0014255/2023	PRASANT KUMAR SINGH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// RASOL /236 /2023 ()
384	ABLAPL/0014256/2023	RIYAZ MAHAMMAD @ SAHIL VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// HINDOL /281 /2023 ()
385	ABLAPL/0014257/2023	DASANA PRASKA VS STATE OF ODISHA	MD. RIAZ VS	// BISSAMCUTTACK /140 /2023 ()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014258/2023	ANAND CHANDRA KHUNTIA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BRAMHA BARADA /40 /2023 () //
387	ABLAPL/0014259/2023	GANDU MOHARANA VS STATE OF ODISHA	SAKTIMOHAN BEHERA VS	GOP /13 /2023 J.M.F.C.,KONARK(Puri) GR/0000024/2023
388	ABLAPL/0014260/2023	PRAVAKAR NAYAK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BHUBAN /251 /2023 () //
389	ABLAPL/0014261/2023	JYOTI RANJAN NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANPUR /154 /2023 () //
390	ABLAPL/0014262/2023	PRAMOD KUMAR DASH VS STATE OF ODISHA	ALOK KUMAR KAR VS	BALIANTA P.S. /20 /2021 () //
391	ABLAPL/0014263/2023	DR. UTTAM KUMAR LENKA VS STATE OF ODISHA	CHHABI BEHERA VS	/ /0 () //
392	ABLAPL/0014264/2023	BRAJA CHRISTIAN @ BRAJA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /79 /2021 () //
393	ABLAPL/0014265/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) 2(A)CC/0000048/2023
394	ABLAPL/0014266/2023	ASADUL MALLICK VS STATE OF ODISHA	SAROJ BARIK VS	G.R.P.S.BALASORE /165 /2023 () //
395	ABLAPL/0014267/2023	SARASWATI BEHERA VS STATE OF ODISHA	BIJAY SWAIN VS	KHURDA MODEL /734 /2023 () //
396	ABLAPL/0014268/2023	SAMIR JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	DHAULI PS /191 /2023 () //
397	ABLAPL/0014269/2023	MILI @ MAMATA ROUTRAY @ MAMATA CHAMPATIA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /296 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014270/2023	NARESH KHARSEL	GAGAN BIHARI SINGH	GOLAMUNDA /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014271/2023	MALLIK SAMIM AKHTAR	JYOTIRMAYA SAHOO	BADAGODA P.S. /633 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014272/2023	WASIM AKRAM	BHAWANI SANKAR PANIGRAHI	RAGHUNATHPALI /390 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014273/2023	SANJAY KUMAR DAS @ CHOTU @ GORA	SAMARENDRA MOHANTY	BALIPATNA /1 /2008
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014274/2023	MUNU MALLIK	SAMARENDRA MOHANTY	JAGATSINGPUR /666 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014275/2023	PRAMILA MALIK	AMARESH DAS	RAJKANIKA /471 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014276/2023	PASCHIMESWAR ROUSTRAY	AMLAN SHAKTI PAUL	JANKIA P.S. /438 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014277/2023	SUBASH CHANDRA ROUT	DURYODHAN SAHOO	KENDRAPARA /283 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014278/2023	SOUDAMINI BEHERA	SIBANARAYAN BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014279/2023	REENA PATEL	BYOMOKESH SAHOO	EOW,BHUBANESWAR /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014280/2023	RANJIT KUMAR GOUDA	DEBASIS SARANGI	BEGUNIAPADA /473 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :01/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014281/2023	STATE OF ODISHA RAMESH BEHERA VS	TRILOCHAN PANIGRAHI VS	// KAKATAPUR /223 /2023 ()
410	ABLAPL/0014282/2023	STATE OF ODISHA MADHABANANDA DAS @ MADHAB VS	JAYANTA KUMAR MAJHI VS	// BASTA /154 /2023 ()
411	ABLAPL/0014283/2023	STATE OF ODISHA HIMANSU SEKHAR SAHOO VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /87 /2023 ()
412	ABLAPL/0014284/2023	STATE OF ODISHA MANDODARI MISHRA VS	SUNIL KUMAR PANDA VS	// SAMAL /297 /2023 ()
413	ABLAPL/0014285/2023	STATE OF ODISHA SIDHARTHA PANDA VS	SANTOSH CHANDRA ATABUDHI VS	// PAHALA /365 /2023 ()
414	ABLAPL/0014286/2023	STATE OF ODISHA SUBASHA CHANDRA PRUSTY VS	PRAKASH KUMAR MISHRA VS	// JAJPUR ROAD /589 /2023 ()
415	ABLAPL/0014287/2023	STATE OF ODISHA MANORANJAN BEHERA @ MANUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHANDAKA P.S. /184 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :01/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	47/2023 WPCRL/40/2023	ANINDITA-MP	ANINDITA (IN PERSON)
2	101/2023 TRPCRL/115/2023	CHOUDHURY SATYABRATA ROUT-MP	AJIT CHANDRA MOHAPATRA
3	102/2023 TRPCRL/116/2023	PRASANTA KUMAR ROUT-MP	BIKASH KUMAR PADHI
4	187/2023 LAA/45/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
5	188/2023 LAA/45/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
6	189/2023 LAA/45/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
7	190/2023 LAA/46/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
8	191/2023 LAA/46/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
9	192/2023 LAA/46/2023	LAND ACQUISITION OFFICER,KALAHANDI-MP	SWAYAMBHU MISHRA,A.S.C
10	308/2023 SA/111/1999	BALARAM-MP	M/S.R.CH.MOHANTY, SUMITRA MOHANTY
11	309/2023 SA/111/1999	BALARAM-MP	M/S.R.CH.MOHANTY
12	310/2023 SA/111/1999	BALARAM-MP	M/S.R.CH.MOHANTY
13	311/2023 SA/111/1999	BALARAM-MP	M/S.R.CH.MOHANTY
14	312/2023 SA/111/1999	BALARAM-MP	M/S.R.CH.MOHANTY
15	313/2023 SA/111/1999	BALARAM-MP	M/S.R.CH.MOHANTY
16	374/2023 CRLMP/2223/2023	SURENDRA MOHAN PATI-MP	
17	375/2023 CRLMP/2398/2023	LAXMI MUKHI-MP	ARUN KUMAR BUDHIA
18	376/2023 CRLMP/2400/2023	MD.TOUSIF ALAM-MP	MANAS CHAND
19	377/2023 CRLMP/2402/2023	CHANDAN HAZRA-MP	NALINIKANTA SAHOO
20	378/2023 CRLMP/1113/2023	SAILENDRA NAYAK-MP	
21	386/2023 CMAPL/803/2023	M.LOKANADHAM@M.LOKANATH-MP	JANAKI KANTA MAHAPATRA
22	391/2023 CMAPL/574/2023	INSTITUTE OF TEXTILE TECHNOLOGY-MP	ADV.
23	392/2023 CMAPL/808/2023	SUCHISMITA RAY-MP	SHISHIR KUMAR SWAIN
24	393/2023 CMAPL/810/2023	PRANAB KUMAR DAS-MP	ADV.
25	394/2023 CMAPL/811/2023	PRANAB KUMAR DAS-MP	ADV.
26	395/2023	PRANAB KUMAR DAS-MP	ADV.

27	CMAPL/813/2023 396/2023	PRANAB KUMAR DAS-MP	ADV.
28	CMAPL/814/2023 397/2023	PRANAB KUMAR DAS-MP	ADV.
29	CMAPL/815/2023 398/2023	PRANAB KUMAR DAS-MP	ADV.
30	CMAPL/817/2023 420/2023	PRANATEE BEHERA-MP	SUJIT LAL
31	TRP(C)/407/2023 421/2023	SHRUTI PATTANAYAK-MP	NITYANANDA BEHURIA
32	TRP(C)/408/2023 439/2023	BASANTA MANJARI PATTNAIK-MP	M/S SASWATI MOHAPATRA
33	MATA/216/2023 440/2023	JYOTI SANKAR MAJHEE-MP	SIDHARTH SHANKAR PADHY
34	MATA/422/2023 441/2023	JYOTI SANKAR MAJHEE-MP	SIDHARTH SHANKAR PADHY
35	MATA/422/2023 485/2023	NABAGHANA MOHANTY-MP	SUVENDU KUMAR RAY
36	CONTC/849/2023 486/2023	RABINDRA PRADHAN-MP	SUVENDU KUMAR RAY
37	CONTC/850/2023 487/2023	PRAVAKAR SAHOO-MP	SUVENDU KUMAR RAY
38	CONTC/851/2023 488/2023	TRINATH DASH-MP	
39	CONTC/5440/2022 489/2023	JYOTI PRAKASH RATH-MP	RANJAN KUMAR BEHERA
40	CONTC/7014/2023 490/2023	ANANDA KUMAR RANA-MP	
41	CONTC/3410/2021 491/2023	BIJAY KUMAR DAS-MP	
42	CONTC/3481/2021 492/2023	BISWAJIT KAR-MP	
43	CONTC/3390/2021 493/2023	SURENDRA NATH BEHERA-MP	
44	CONTC/3389/2021 494/2023	PUSPAKETAN PANDA-MP	
45	CONTC/3388/2021 512/2023	DUSMANTA SAHOO-MP	AMRITA MISHRA
46	RPFAM/260/2023 513/2023	MADAN KUMAR SATPATHY-MP	ANAM CHARAN PANDA
47	RPFAM/417/2023 514/2023	BIKRAM BEHERA-MP	RAJESWARI DAS
48	RPFAM/188/2022 883/2023	ANKITA MOHANTA-MP	NIRANJAN LENKA
49	CRLREV/642/2023 884/2023	ANKITA MOHANTA-MP	NIRANJAN LENKA
50	CRLREV/642/2023 885/2023	TUNA NAIK-MP	PRAVAT KUMAR NAYAK
51	CRLREV/643/2023 988/2023	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
52	FAO/534/2023 989/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRIMJHIMBALA PATI
53	FAO/426/2023 990/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRIMJHIMBALA PATI
54	FAO/426/2023 991/2023	MANAGER, T.P.HUB, M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRIMJHIMBALA PATI
55	FAO/535/2023 992/2023	MANAGER(LEGAL HUB) ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
56	FAO/536/2023 993/2023	KRISHNA CH.THAPA-MP	BUDHADEV ROUSTRAY
57	FAO/837/2018 994/2023	SAROJ RANJANA TRIPATHY-MP	BUDHADEV ROUSTRAY
	FAO/838/2018		

58	995/2023 FAO/836/2018	SHITAL KU.PATEL-MP	BUDHADEV ROURAY
59	996/2023 FAO/837/2018	KRISHNA CH.THAPA-MP	BUDHADEV ROURAY
60	1434/2023 RSA/156/2019	SURENDRANATH SAMAL-MP	M/S.H.N.MOHAPATRA
61	1435/2023 RSA/511/2023	SATYABHAMA BEHERA-MP	SIDHARTHA MISHRA
62	1436/2023 RSA/391/2023	BERHAMPUR MILK PRODUCTION CO OP SOCIETY-MP	SOUBHAGYA SUNDAR DAS
63	1437/2023 RSA/512/2023	RAJU GOUDA-MP	PRANAB KUMAR GHOSE
64	1438/2023 RSA/513/2023	SURYA MIRDHA-MP	KOUSIK ANANDA GURU
65	1439/2023 RSA/514/2023	BHAGCHAND TOLANI-MP	BYOMOKESH SAHOO
66	1440/2023 RSA/514/2023	BHAGCHAND TOLANI-MP	BYOMOKESH SAHOO
67	1445/2023 CMP/1505/2023	RUPASHRI DEY-MP	AMIT PRASAD BOSE
68	1446/2023 CMP/1353/2016	NIRANJAN SWAIN-MP	M/S.P.K.RATH
69	1447/2023 CMP/1353/2016	NIRANJAN SWAIN-MP	M/S.P.K.RATH
70	1448/2023 CMP/1353/2016	NIRANJAN SWAIN-MP	M/S.P.K.RATH
71	1449/2023 CMP/1506/2023	CHINARI JULI SUBHUDI @ C.H.JHULI SUBUDHI @ JHULI SUBUDHI-MP	SUBODH KUMAR MISHRA
72	1450/2023 CMP/1507/2023	RAJANI MALLICK-MP	AMIT PRASAD BOSE
73	1596/2023 BLAPL/8275/2023	MINTU @ MANTU DIGAL-MP	
74	1597/2023 BLAPL/12810/2023	SANTOSH NAIK-MP	AMIT PRASAD BOSE
75	1598/2023 BLAPL/5626/2022	AMIT KUMAR TRIPATHY-MP	SK. ZAFARULLA
76	1599/2023 BLAPL/13586/2023	DASARI VENKATA RAO-MP	SANJIB KUMAR BHANJADEO
77	1600/2023 BLAPL/6494/2021	AKASH KUMAR PATHAK-MP	MANAS CHAND
78	1601/2023 BLAPL/13607/2023	R. KRISHNA @ REJITI KRISHNA-MP	SANJIB KUMAR BHANJADEO
79	1602/2023 BLAPL/13621/2023	R. KRISHNA @ REJITI KRISHNA-MP	SANJIB KUMAR BHANJADEO
80	1603/2023 BLAPL/13139/2023	SUBODH CHOUDHURY-MP	SWARAJ PATEL
81	2090/2023 MACA/1174/2023	SANJUKTA SAMAL-MP	PRADEEP KUMAR MISHRA
82	2091/2023 MACA/1175/2023	PREM KUMAR MANDANGI@PREMDAN MANDANGI-MP	RAMESH CHANDRA PRADHAN
83	2092/2023 MACA/1175/2023	PREM KUMAR MANDANGI@PREMDAN MANDANGI-MP	RAMESH CHANDRA PRADHAN
84	2093/2023 MACA/1176/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD., ANGUL-MP	BIJOY DASMOHAPATRA
85	2094/2023 MACA/1176/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD., ANGUL-MP	BIJOY DASMOHAPATRA
86	2095/2023 MACA/1177/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
87	2096/2023 MACA/1177/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
88	2097/2023 MACA/1178/2023	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH
89	2098/2023	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH

90	MACA/1179/2023 2099/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
91	MACA/1180/2023 2100/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
92	MACA/1180/2023 2101/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
93	MACA/1181/2023 2102/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
94	MACA/1181/2023 2103/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
95	MACA/1182/2023 2104/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
96	MACA/1182/2023 2105/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
97	MACA/1182/2023 2106/2023	M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SANJAY KUMAR SAMANTARAY
98	2597/2023 ABLAPL/9884/2023	BEBI GAYA @ BEBINA LENKA @ BABINA GAYA-MP	DIPTI MAYEE LENKA
99	2598/2023 ABLAPL/12954/2023	DILLIP KUMAR NAYAK-MP	
100	2599/2023 ABLAPL/12957/2023	DILLIP KUMAR NAYAK-MP	
101	2600/2023 ABLAPL/9634/2023	LALA SUSIL KUMAR SINGH-MP	
102	2601/2023 ABLAPL/13517/2023	PURNA CHANDRA BEHERA-MP	NIRMAL KUMAR PANDA
103	2602/2023 ABLAPL/9959/2023	LALAN SAHA-MP	
104	2603/2023 ABLAPL/12893/2023	CHAKRA KAMAR @ CHAKRA KUMBHAR-MP	
105	2604/2023 ABLAPL/9189/2023	JAGA NARAYAN NAIK-MP	
106	2605/2023 ABLAPL/13995/2023	KANDURI LENKA-MP	
107	2606/2023 ABLAPL/8108/2020	MOHAMAD SAHID JISMAN-MP	
108	2607/2023 ABLAPL/10784/2022	PRABIN KUMAR JENA-MP	
109	2608/2023 ABLAPL/8988/2023	UTTAM CHANDRAKAR-MP	
110	2609/2023 ABLAPL/9080/2022	PRASANTA MAJHI-MP	
111	2610/2023 ABLAPL/13295/2023	GOPAL SENAPATI-MP	
112	2611/2023 ABLAPL/4603/2023	SAHARUKH SAHA-MP	
113	2612/2023 ABLAPL/13117/2023	RANJAN SAMAL-MP	
114	2613/2023 ABLAPL/13617/2023	SIBANI NAYAK @ SIPTI RANJAN NAYAK-MP	
115	2914/2023 CRLA/1272/2023	KRISHNA PAL SINGH-MP	JUDHISTHIR SAHOO
116	2915/2023 CRLA/748/2023	JANAPRIYA SI-MP	ASIT KUMAR OTTA
117	2916/2023 CRLA/748/2023	JANAPRIYA SI-MP	ASIT KUMAR OTTA
118	2917/2023 CRLA/653/2019	EKADASI DEY-MP	M/S.S.R.MOHAPATRA B.R.MOHANTY S.HARICHANDAN
119	2918/2023 CRLA/1307/2023	M. DANDA PATRA-MP	JUGALA KISHORE PANDA
120	2919/2023 CRLA/1307/2023	M. DANDA PATRA-MP	JUGALA KISHORE PANDA

121	2920/2023 CRLA/1308/2023	DILLIP KHORA @ AJAY KHORA-MP	MANORANJAN PADHY
122	2921/2023 CRLA/1308/2023	DILLIP KHORA @ AJAY KHORA-MP	MANORANJAN PADHY
123	2922/2023 CRLA/498/2010	PRASANNA DALAI@PAPUN-MP	M/S.ASHOK KU.SWAIN
124	2923/2023 CRLA/637/2016	NRUPA NAIK-MP	M/S.BIREN SANKAR TRIPATHY, M/S. AJAYA KUMAR
125	2924/2023 CRLA/1309/2023	DIDU @ SAROJ @ SURESH MAJHI-MP	PARTHA SARATHI DAS
126	2925/2023 CRLA/1309/2023	DIDU @ SAROJ @ SURESH MAJHI-MP	PARTHA SARATHI DAS
127	3538/2023 CRLMC/5242/2023	DURGESWARI THATI-MP	TRILOCHAN NANDA
128	3539/2023 CRLMC/5242/2023	DURGESWARI THATI-MP	TRILOCHAN NANDA
129	3540/2023 CRLMC/5243/2023	RAJASHREE KHATOI-MP	SANJIB MOHANTY
130	3541/2023 CRLMC/5245/2023	PRASANT KUMAR MUNI-MP	BEDA PRAKASH PANDA
131	3542/2023 CRLMC/5246/2023	PURENDRA BARIK-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
132	3543/2023 CRLMC/5247/2023	PRATAP CHANDRA PANDA-MP	PRASANTA KUMAR SAHOO
133	3544/2023 CRLMC/5248/2023	JAYEE SABAR-MP	ASHOK DAS
134	3545/2023 CRLMC/2530/2023	SUJIT KUMAR DALEI-MP	CHANDANA MISHRA
135	3546/2023 CRLMC/2529/2023	ANUBHAV MOHANTY-MP	CHANDANA MISHRA
136	3547/2023 CRLMC/5249/2023	JINDAL INDIA THERMAL POWER LIMITED, NEW DELHI-MP	PRATYAJIT MOHANTY
137	3548/2023 CRLMC/5253/2023	SUBRAT KUMAR NAYAK-MP	BIBHU PRASAD MOHANTY
138	3549/2023 CRLMC/5256/2023	DEBANANDA PANDA-MP	GOKULANANDA SAHU
139	3550/2023 CRLMC/5257/2023	BAIKUNTHA SWAIN-MP	RABINDRA NATH PRUSTY
140	3551/2023 CRLMC/4116/2023	GOPAL NAYAK-MP	
141	8526/2023 WA/2930/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
142	8527/2023 WA/2930/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
143	8528/2023 WA/2930/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
144	8529/2023 WA/2931/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
145	8530/2023 WA/2931/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
146	8531/2023 WA/2932/2023	M/S KRSNA MINERALS, BBSR-MP	BANSHIDHAR BAUG
147	8532/2023 WA/2933/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
148	8533/2023 WA/2933/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
149	8534/2023 WA/2933/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
150	8535/2023 WA/2935/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
151	8536/2023 WA/2935/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
152	8537/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C

153	WA/2935/2023 8538/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
154	WA/2936/2023 8539/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
155	WA/2936/2023 8540/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
156	WA/2936/2023 8541/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
157	WA/2938/2023 8542/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
158	WA/2938/2023 8543/2023	BIJAYEENI SWAIN @ PAL-MP	ADV
159	WA/2939/2023 8544/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
160	WA/2940/2023 8545/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
161	WA/2940/2023 8546/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
162	WA/2940/2023 8547/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
163	WA/2941/2023 8548/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
164	WA/2941/2023 8549/2023	JAYDEV KHADIA-MP	JYOTI RANJAN DEO
165	WA/2941/2023 8550/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
166	WA/2942/2023 8551/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
167	WA/2942/2023 8552/2023	BIKRAM SANTARA-MP	ALOK KUMAR MOHANTY
168	WA/2943/2023 19040/2023	TRINATH SETHY-MP	DURGESH NARAYAN RATH
169	WP(C)/39400/2023 19041/2023	SRIRAM SUNANI-MP	BIRAJA PRASANNA DAS
170	WP(C)/39401/2023 19042/2023	MAHENDRA KUMAR SAHOO-MP	SATYAJIT MOHAPATRA (2)
171	WP(C)/39402/2023 19043/2023	SIBA SHANKAR PATTANAYAK-MP	PITAMBAR ACHARYA
172	WP(C)/39412/2023 19044/2023	SHYAM SUNDAR SAHU-MP	ARIJEET MISHRA
173	WP(C)/39414/2023 19045/2023	DHADESWAR SAHOO-MP	DEEPANKAR VARADWAJ
174	WP(C)/34195/2023 19046/2023	SUKADEV PARIDA-MP	TAPAN KUMAR BISWAL
175	WP(C)/10598/2021 19047/2023	KRIPAL SINGH-MP	DAMODAR PATRA
176	WP(C)/39424/2023 19048/2023	REGR.JUDL.,OHC-MP	
177	WP(C)/3028/2014 19049/2023	MAMATA KUMARI JENA-MP	ANSUMAN BISWAL
178	WP(C)/39425/2023 19050/2023	KRUSHNA CHANDRA PALEI-MP	AKSHAYA KUMAR PANDEY
179	WP(C)/39426/2023 19051/2023	SADASIBA SWAIN-MP	RAMDAS ACHARY
180	WP(C)/39427/2023 19052/2023	DILLIP KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
181	WP(C)/39429/2023 19053/2023	M/S. BIG BUILD INFRASTRUCTURES AND CO. BARIPADA	ANUBODHA CHANDRA NAYAK
182	WP(C)/39432/2023 19054/2023	GOPAL KRUSHNA PADHY-MP	
183	WP(C)/31504/2023 19055/2023	SWAGATIKA MISHRA-MP	SAMEER KUMAR DAS
	WP(C)/39436/2023		

184	19056/2023 WP(C)/11166/2020	KOKILA DIBYA-MP	DWARIKA PRASAD MOHANTY
185	19057/2023 WP(C)/11167/2020	KOKILA DIBYA-MP	DWARIKA PRASAD MOHANTY
186	19058/2023 WP(C)/11168/2020	KOKILA DIBYA-MP	DWARIKA PRASAD MOHANTY
187	19059/2023 WP(C)/11169/2020	KOKILA DIBYA-MP	DWARIKA PRASAD MOHANTY
188	19060/2023 WP(C)/11170/2020	KOKILA DIBYA-MP	DWARIKA PRASAD MOHANTY
189	19061/2023 WP(C)/11171/2020	KOKILA DIBYA-MP	DWARIKA PRASAD MOHANTY
190	19062/2023 WP(C)/911/2021	DR.SANDIP KUMAR RAUT-MP	SUSANTA KUMAR DASH
191	19063/2023 WP(C)/20298/2014	MUKTA MANJARI PANI @-MP	GYANARANJAN SETHI
192	19064/2023 WP(C)/39365/2023	SANJIB KUMAR PATI-MP	GYANA RANJAN SETHI
193	19065/2023 WP(C)/21681/2022	M/S. MAA SAMALEI CARRIER, SAMBALPUR-MP	DEVASHIS PANDA
194	19066/2023 WP(C)/39441/2023	AGASTI KUMAR SAHOO-MP	PRAMOD KUMAR NAYAK
195	19068/2023 WP(C)/39443/2023	PAWAN KUMAR SONI-MP	BIBHU PRASAD MOHANTY
196	19069/2023 WP(C)/39442/2023	RACHITA GOUR-MP	SANJEEB CHAKRAVARTY
197	19070/2023 WP(C)/28782/2022	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL
198	19071/2023 WP(C)/17157/2021	BISHNU PRASAD BISOYI-MP	SASWATA KUMAR ACHARYA
199	19072/2023 WP(C)/39445/2023	NAMITA DUDUKA-MP	JAYAKRISHNA MOHAPATRA
200	19073/2023 WP(C)/29763/2023	SK. KAMIRUDDIN-MP	SHIVSANKAR MOHANTY
201	19074/2023 WP(C)/39446/2023	M/S AKHILESH AGENCIES, CUTTACK-MP	UMESH CHANDRA BEHURA
202	19075/2023 WP(C)/39448/2023	CHANDAN KUMAR SWAIN-MP	BISWAJIT MAHARANA
203	19076/2023 WP(C)/39451/2023	NITYANANDA NANDA-MP	KANANBALA ROY CHOUDHURY
204	19077/2023 WP(C)/39451/2023	NITYANANDA NANDA-MP	KANANBALA ROY CHOUDHURY
205	19078/2023 WP(C)/39456/2023	RAMACHANDRA DASH-MP	BIKRAM CHANDRA GHADEI
206	19079/2023 WP(C)/39398/2023	JAGADISH KUMAR THAKUR-MP	ALOK KUMAR MOHAPATRA
207	19080/2023 WP(C)/32746/2022	SUNIL KUMAR JANA-MP	
208	19081/2023 WP(C)/7116/2019	RAJANI SAHU-MP	M/S.A.S.NANDY
209	19082/2023 WP(C)/39464/2023	DURYODHAN PRADHAN-MP	SATYABRATA MOHANTY
210	19083/2023 WP(C)/32422/2023	LORDGUPTESWAR PROJECT PVT. LTD., BBSR-MP	SASWAT KUMAR ACHARYA
211	19087/2023 WP(C)/19771/2023	TECHAFIRE A REGISTERED FIRM, CUTTACK-MP	AJIT KUMAR TRIPATHY
212	19088/2023 WP(C)/39469/2023	RAMESH CHANDRA ROUT-MP	PRAMOD KUMAR ROUT
213	19089/2023 WP(C)/39470/2023	KSHIROD KUMAR ROUT-MP	PRAMOD KUMAR ROUT
214	19090/2023 WP(C)/39473/2023	DIBAKAR PRADHAN-MP	BIKASH MISHRA
215	19091/2023	M/S. SIP SERVICES, JHARKHAND-MP	BISWAJIT NAYAK

216	WP(C)/39475/2023 19092/2023	NITYANANDA NANDA-MP	KANANBALA ROY CHOUDHURY
217	WP(C)/39454/2023 19093/2023	RAMA CHANDRA BHOI-MP	HRUDANANDA MOHAPATRA
218	WP(C)/39481/2023 19094/2023	SHIBANI SOUMYA PRADHAN-MP	
219	WP(C)/32256/2023 19095/2023	ASWINI AMITAV NAYAK-MP	PRADEEP KUMAR KHUNTIA
220	WP(C)/39487/2023 19096/2023	SAROJINI MOHANTY-MP	DR. BINODA KUMAR MISHRA
221	WP(C)/39489/2023 19097/2023	M/S. ANIMESH FOOD PRODUCTS, KHURDA-MP	ANAND CHANDRA SWAIN
222	WP(C)/39490/2023 19098/2023	A. CHANDRA RAO-MP	SAMBHU CHARAN NATH SHARMA
223	WP(C)/21363/2023 19099/2023	M/S BAGHEI CHEMICAL INDUSTRIES, KHURDA-MP	ANAND CHANDRA SWAIN
224	WP(C)/39492/2023 19100/2023	BAISHNABA MAHANTA-MP	PRADEEP KUMAR DAS
225	WP(C)/28907/2023 19101/2023	DHANDESWAR RICE MILLS PVT. LTD., KHURDA-MP	ANAND CHANDRA SWAIN
226	WP(C)/39495/2023 19102/2023	PREMALATA BEHERA-MP	
227	WP(C)/33773/2023 19103/2023	BINORI COLLEGE AND SCHOOL OF NURSING, MARKONAK, BALSORE-MP	ANAND CHANDRA SWAIN
228	WP(C)/39501/2023 19104/2023	PATUARI PADHAN-MP	SUBHENDU KAR
229	WP(C)/39505/2023 19105/2023	RAJKISHOR SAHU-MP	JANAKI KANTA MAHAPATRA
230	WP(C)/39518/2023 19106/2023	JHADESWAR NANDY-MP	RAMA CHANDRA JENA
231	WP(C)/39522/2023 19107/2023	PRASANNA KUMAR SAHU-MP	JAGAJIBAN PRADHAN
232	WP(C)/39523/2023 19108/2023	M/S PRATISTHA ENGINEERING LTD., BBSR-MP	ASIT KUMAR DASH
233	WP(C)/39526/2023 19109/2023	PRAFULLA NAYAK-MP	SUBASH MANSINGH
234	WP(C)/39527/2023 19110/2023	M/S. JYOTIN KUMAR SAHOO, BBSR-MP	ASIT KUMAR DASH
235	WP(C)/39528/2023 19111/2023	NARMADA DAS-MP	BUDHADEV ROURAY
236	WP(C)/39529/2023 19112/2023	PRIYANKA RANI JENA-MP	SAUBHAGYA KUMAR SAMAL
	WP(C)/39530/2023		